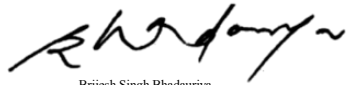


| Annexure-3                                         |                                               |                  |                 |                           |                           |                                     |                            |                       |                                        |                            |                                            |                              |                                    |                                                                                                                    |
|----------------------------------------------------|-----------------------------------------------|------------------|-----------------|---------------------------|---------------------------|-------------------------------------|----------------------------|-----------------------|----------------------------------------|----------------------------|--------------------------------------------|------------------------------|------------------------------------|--------------------------------------------------------------------------------------------------------------------|
| Raheja Developers Limited (Krishna Housing Scheme) |                                               |                  |                 |                           |                           |                                     |                            |                       |                                        |                            |                                            |                              |                                    |                                                                                                                    |
| Date of Initiation of CIRP : 21.08.2025            |                                               |                  |                 |                           |                           |                                     |                            |                       |                                        |                            |                                            |                              |                                    |                                                                                                                    |
| List as on 31.07.2026                              |                                               |                  |                 |                           |                           |                                     |                            |                       |                                        |                            |                                            |                              |                                    |                                                                                                                    |
| Secured Fiancial Creditor                          |                                               |                  |                 |                           |                           |                                     |                            |                       |                                        |                            |                                            |                              |                                    |                                                                                                                    |
| S.No                                               | Name of Creditor                              | Details of Claim |                 | Details of Claim Admitted |                           |                                     |                            |                       |                                        | Amount of contingent claim | Amount of mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks                                                                                                            |
|                                                    |                                               | Date             | Amount Claimed  | Amount Admitted           | Nature of Claim           | Amount Covered by security interest | Amount covered by gurantee | Whether related party | % of voting share in class of creditor |                            |                                            |                              |                                    |                                                                                                                    |
| 1                                                  | Edelweiss Asset Reconstruction Comaany Limied | 15-09-2025       | 16,77,52,85,807 | -                         | Secured Fiancial Creditor | -                                   | -                          | -                     | -                                      | -                          | -                                          |                              | 16,77,52,85,807                    | Not verifiable due to non receipt Documents from the claimant to substantiate the claim as project specific claim. |
| 2                                                  | Punjab National Bank                          | 02-09-2025       | 5,28,00,59,515  |                           | Secured Fiancial Creditor |                                     |                            |                       |                                        |                            |                                            |                              | 5,28,00,59,515                     |                                                                                                                    |
| 3                                                  | Assets Care & Reconstruction Enterprise       | 03-09-2025       | 96,75,38,408    | -                         | Secured Fiancial Creditor | -                                   | -                          | -                     | -                                      | -                          | -                                          |                              | 96,75,38,408                       | Not verifiable due to non receipt Documents from the claimant to substantiate the claim as project specific claim. |
|                                                    |                                               |                  | 23,02,28,83,730 | -                         | -                         | -                                   | -                          | -                     | -                                      | -                          | -                                          | -                            | 23,02,28,83,730                    |                                                                                                                    |



Brijesh Singh Bhadauriya  
 Resolution Professional  
 (Project-Specific CIRP – Krishna Housing Scheme)  
 M/s Raheja Developers Limited  
 Registration No.: IBBI/PA-002/IP-N01045/2020-2021/13385  
 AFA Valid up to: 30.06.2027  
 Registered Address: Unit No. G-40, Vardhman Sunrise Plaza,  
 Vasundhara Enclave, Delhi-110096.  
 Email: cirp.raheja.developers.khs@gmail.com , bsb@bsbandassociates.in